

NHRC for ATR on poor living condition in Bagapatia colony

POST NEWS NETWORK

Kendrapara, May 10: The National Human Rights Commission (NHRC) has sought an Action Taken Report (ATR) from the district administration here over the alarming lack of basic amenities at Bagapatia resettlement colony in Rajnagar block.

The directive follows a complaint filed by human rights advocate Radhakanta Tripathy who raised concerns over the 'deplorable' living conditions faced by families relocated from the coastal village of Satabhaya, which has been steadily eroded by the sea over the past several decades.

The NHRC held a hearing May 5. Acknowledging the gravity of the situation, the rights body directed the district authorities to submit an ATR within four weeks.

According to Tripathy, the phased relocation of displaced Satabhaya residents began in 2008. By 2020, a total of 571



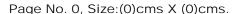
families had been shifted to Bagapatia. However, despite the passage of years, the relocated population continues to suffer from an acute lack of basic infrastructure and services.

He alleged that roads in the area become impassable to use with even moderate rainfall, there is no reliable source of drinking water, educational facilities are either absent or inadequate, and health services remain largely inaccessible. Moreover, the surrounding environment is reportedly neglected, compounding the challenges faced by the resettled families.

Tripathy's petition urged the NHRC to take urgent steps to address what he described as 'prolonged administrative apathy' and to ensure that the displaced people are provided with the minimum standards required for a dignified life.

It is believed that the NHRC's intervention will help address the long-pending issues in Bagapatia and provide some relief to the families who have waited years for stable and humane living conditions.

THE NEW INDIAN EXPRESS, Online, 11.5.2025





The New Indian Express

NHRC seeks ATR from Kendrapara collector on climate refugees' colony

The commission has directed the collector to respond with an ATR within four weeks.

https://www.newindianexpress.com/states/odisha/2025/May/10/nhrc-seeks-atr-from-kendrapara-collector-on-climate-refugees-colony

Express News Service | Updated on: 10 May 2025, 11:58 am

1 min read

KENDRAPARA: The National Human Rights Commission (NHRC) has sought an action taken report (ATR) from Kendrapara collector Smruti Ranjan Pradhan on the poor living conditions and lack of basic amenities at Bagapatia rehabilitation colony which was established for families displaced due to sea erosion in Satabhaya gram panchayat under Rajnagar block.

The NHRC issued the notice on May 5, acting on a petition filed by human rights activist and lawyer Radhakanta Tripathy. The commission has directed the collector to respond with an ATR within four weeks.

According to Tripathy's petition, a total of 571 sea-erosion affected families were rehabilitated in Bagapatia colony in 2008, approximately 11 km from the sea. However, the residents continue to live in dire conditions, facing inadequate housing and a severe lack of essential services such as safe drinking water, sanitation, healthcare, and education, raising serious concerns about violations of fundamental human rights. Despite being regarded as India's first rehabilitation colony for climate refugees, Bagapatia lacks the most basic facilities. The local school suffers from poor infrastructure and insufficient teaching staff, depriving children of their right to education. During rainfall, the colony becomes waterlogged, with poor drainage systems causing flooding that affects homes even after light rain.

"The apathy, negligence and repeated failure of the state poses serious questions of human rights," Tripathy stated in his petition. He urged the NHRC to send an independent team to investigate the matter.



Orissa Post

NHRC for ATR on poor living condition in Bagapatia colony

https://www.orissapost.com/nhrc-for-atr-on-poor-living-condition-in-bagapatia-colony/

PNN | Updated: May 11th, 2025, 08:14 IST

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Moreover, the surrounding environment is reportedly neglected, compounding the challenges faced by the resettled families.

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PNN



Janta Se Rishta

NHRC ने जलवायु शरणार्थियों की कॉलोनी पर केंद्रपाड़ा कलेक्टर से ATR मांगी

https://jantaserishta.com/local/odisha/nhrc-seeks-atr-from-kendrapara-collector-on-climate-refugee-colony-4003508

Triveni 10 May 2025 1:13 PM

KENDRAPARA केन्द्रपाड़ा: राष्ट्रीय मानवाधिकार आयोग National Human Rights Commission (एनएचआरसी) ने राजनगर ब्लॉक के अंतर्गत सतभाया ग्राम पंचायत में समुद्री कटाव के कारण विस्थापित परिवारों के लिए स्थापित बागपितया पुनर्वास कॉलोनी में खराब रहने की स्थिति और बुनियादी सुविधाओं की कमी पर केन्द्रपाड़ा कलेक्टर स्मृति रंजन प्रधान से कार्रवाई रिपोर्ट (एटीआर) मांगी है। एनएचआरसी ने मानवाधिकार कार्यकर्ता और वकील राधाकांत त्रिपाठी द्वारा दायर याचिका पर कार्रवाई करते हुए 5 मई को नोटिस जारी किया। आयोग ने कलेक्टर को चार सप्ताह के भीतर एटीआर के साथ जवाब देने का निर्देश दिया है।

त्रिपाठी की याचिका के अनुसार, समुद्र से लगभग 11 किलोमीटर दूर बागपितया कॉलोनी में 2008 में कुल 571 समुद्री कटाव प्रभावित परिवारों का पुनर्वास किया गया था। हालांकि, निवासी अभी भी खराब परिस्थितियों में रह रहे हैं, उन्हें अपर्याप्त आवास और सुरक्षित पेयजल, स्वच्छता, स्वास्थ्य सेवा और शिक्षा जैसी आवश्यक सेवाओं की भारी कमी का सामना करना पड़ रहा है, जिससे मौलिक मानवाधिकारों के उल्लंघन के बारे में गंभीर चिंताएँ पैदा हो रही हैं। जलवायु शरणार्थियों के लिए भारत की पहली पुनर्वास कॉलोनी माने जाने के बावजूद, बागपितया में सबसे बुनियादी सुविधाओं का अभाव है। स्थानीय स्कूल में खराब बुनियादी ढांचे और अपर्याप्त शिक्षण स्टाफ की समस्या है, जिससे बच्चे शिक्षा के अपने अधिकार से वंचित हैं। बारिश के दौरान, कॉलोनी में पानी भर जाता है, खराब जल निकासी व्यवस्था के कारण बाढ़ आ जाती है, जिससे हल्की बारिश के बाद भी घर प्रभावित होते हैं। त्रिपाठी ने अपनी याचिका में कहा, "राज्य की उदासीनता, लापरवाही और बार-बार विफलता मानवाधिकारों के लिए गंभीर सवाल खड़े करती है।" उन्होंने एनएचआरसी से मामले की जांच के लिए एक स्वतंत्र टीम भेजने का आग्रह किया।